

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 134

COMP.APPL/ 179(CH)2019
COMP.APPL/ 795(CH)2019
COMP.APPL/ 293(CH)2020
And
CP No. 44/Chd/Pb/2019

IN THE MATTER OF

Shri Kulwant Singh Kalsi & Ors.

...

Petitioner

Versus

**Kalsi Pipes Pvt. Ltd. &
Ors.**

...

Respondent

Under Section: 241, 242, 244, CA 2013
Rule: 11, NCLT

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 07.06.2024.

Sd/-

Court Officer